

Sixteenth Lok Sabha

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Title: The Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation laid the statement regarding status of implementation of the recommendations contained in the 4<sup>th</sup> and 5<sup>th</sup> Reports of the Standing Committee on Water Resources.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 4<sup>th</sup> Report of the Standing Committee on Water Resources on the 'Issues concerning flood management, compensation and status of ownership of submerged and eroded land in the country including compensation to farmers for loss of their crops destroyed by floods and right to disposal of the sand left in the fields of farmers', pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.

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**(b) Status of implementation of the recommendations contained in the 5<sup>th</sup> Report of the Standing Committee on Water Resources pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation\***

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THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 5<sup>th</sup> Report of the Standing Committee on Water Resources regarding 'Review of ground water scenario, need for a comprehensive policy and measures to address problems in the country with particular reference to (a) Dark Blocks and (b) Contamination of underground water by certain industries, pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.

... (*Interruptions*)

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